

BUSINESS ADVISORY COMMITTEE

(Seventh Lok Sabha)

TWENTY-THIRD REPORT

(Presented on 10-12-1981)

The Business Advisory Committee held a sitting on Thursday, 10 December, 1981.

2. The Committee recommend the allocation of time to the following items of business as shown against each:—

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| (1) The Air Corporation (Amendment) Bill, 1981, as passed by Rajya Sabha,<br>(Consideration and Passing)                                     | 1 hour   |
| (2) The Pharmacy (Amendment) Bill, 1981, as passed by Rajya Sabha.<br>(Consideration and Passing)  | 1 hour   |
| (3) Discussion and voting on Supplementary Demands for Grants (General) for 1981-82.   | } 4 Hrs. |
| (4) Discussion and voting on Demands for Excess Grants (General) for 1979-80.  |          |
| (5) Discussion and voting on Supplementary Demands for Grants (Railways) for 1981-82.  | } 3 Hrs. |
| (6) Discussion and voting on Demands for Excess Grants (Railways) for 1979-80.   |          |
| (7) The Indian Iron and Steel Company (Acquisition of Shares) Amendment Bill, 1981, as passed by Rajya Sabha.<br>(Consideration and Passing) | 1 hour   |
| (8) Discussion and voting on Supplementary Demands for Grants for the State of Assam for 1981-82.  | 2 hours. |

NEW DELHI;  
December, 10, 1981  
Agrahayana 19, 1903 (Saka)

BAL RAM JAKHAR,  
Chairman.  
Business Advisory Committee.